NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 228/441/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

Name of the Company:

Ascent Meditech Ltd & Ors.

Section of the Companies Act: Section 441 r/w 211(1) and (2) of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS)

REPRESENTATION

SIGNATURE

None present for Petitioner.

Issue notice to ROC and shall file proof of service.

List the matter on 20.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of December, 2017.